### GOVERNMENT OF GUJARAT

### LEGISLATIVE PARLIAMENTARY AFFAIRS DEPARTMENT

### BOMBAY ACT NO. 27 OF 1978

# The Gujarat Homoeopathic (Regulation Examination, Degrees Etc.) Validation Act, 1978

(As modified upto the 31st October, 2006)

### **GUJARAT ACT NO. 27 OF 1978**

## THE GUJARAT HOMEOPATHIC (REGULATION, EXAMINATIONS, DEGREES ETC,) VALIDATION ACT, 1978

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#### **GUJARAT ACT NO. 27 OF 1978**

### THE GUJARAT HOMOEOPATHIC (REGULATIONS, EXAMINATIONS, DEGREES ETC.) **VALIDATION ACT, 1978**

[12th September, 1978]

### AN ACT

to validate the Gujarat Homoeopathic Regulations, 1969, examinations held thereunder and degrees, diplomas, certificates or any like awards Conferred in pursuance of such examinations.

It is hereby enacted in the Twenty-ninth Year of the Republic of India as follows:-

1. This Act may be called the Gujarat Homoeopathic (Regulations, Examinations, Degrees, etc.) Validation Act, 1978.

Short title.

Validation of the

1969..Examinations and Degrees,etc.

Gujarat Homeopathic

Regulations

the Council of Homoeopathic System of Medicine, Gujarat, under section 37 of

the Gujarat Homoeopathic Act, 1963, every examination held in accordance with the said regulations and every degree, diploma, certificate or other like award conferred upon those who passed such examination, before the commencement of the Gujarat Homoeopathic (Regulations, Examination, Degrees, etc.) Validation Ordinance, 1978, shall be deemed to be and to have

The Gujarat Homoeopathic Regulations, 1969 purported to have been made by

always been as valid as if the regulations were made by the Council with the previous sanction of the State Government and were published by the Council in the Official Gazette, as required by the said section 37; and accordingly none of such regulations so made, no examination so held and no degree, diploma, certificate or like award so conferred shall be called in question merely on the ground that the regulations were not made with the previous sanction of the

State Government or after having been made were not published in the Official Gazette.

Guj. Ord No. 5 of 1978.

Guj. 36 of 1863.

Gui. Ord. 5 of

1978.

2.

3. The Gujarat Homoeopathic (Regulations, Examinations, Degrees etc.), Validation Ordinance, 1978 is hereby repealed.

Repeal of Gui. Ord No. 5 of 1978.

- For Statement of Objects and Reasons See Guj. Government Gazette, Extraordinary, Part V dated 9th August, 1978 Page 249.
- This Act was assented to by the Governor on 12th September, 1978.